# GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOLEDUCATION AND LITERACY

### LOK SABHA STARRED QUESTION NO-10

ANSWERED ON -01/12/2025

#### DILAPIDATED CONDITION OF GOVERNMENT SCHOOL BUILDINGS

†\*10. Shri Kuldeep Indora:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government is aware that more than 2,700 Government School Buildings in Rajasthan are in dilapidated condition, raising serious concerns about the safety of students, particularly in view of the recent tragic incident of collapse of school's roof in Piplodi, Jhalawar wherein seven children lost their lives;
- (b) if so, the details thereof and the reaction of the Government thereto;
- (c) whether approval has been accorded for an approximate amount of Rs. 250 crore proposed for the repair of these schools;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) the assistance being provided by the Union Government to the State Government in this regard; and
- (f) whether any special scheme has been formulated for safety audit and immediate repair of such schools?

#### ANSWER

## MINISTER OF EDUCATION (SHRI DHARMENDRA PRADHAN)

(a) to (f): A Statement is laid on the Table of the House.

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STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF LOK SABHA STARRED QUESTION NO. 10 ANSWERED ON 01.12.2025 ASKED BY SHRI KULDEEP INDORA, HON'BLE MP REGARDING DILAPIDATED CONDITION OF GOVERNMENT SCHOOL BUILDINGS

(a) to (f): Education is in the Concurrent list of the Constitution and majority of the schools are under the administrative control of respective State Government and UT Administration. Guidelines issued by Ministry of Education are advisory in nature and States/UTs are expected to implement them and they may incorporate additions/modifications to them, according to their specific requirements.

The Ministry of Education has issued a latest directive on 26<sup>th</sup> July 2025 to all States and Union Territories to take urgent steps to ensure the student safety and well-being. This refers to the "Guidelines on School Safety and Security" (2021) and the National Disaster Management Guidelines on School Safety (NDMA, 2016) issued on 27.02.2017 and includes safety audits of schools and child-related facilities as per national safety codes, training for staff and students in emergency preparedness, and the provision of psychosocial support through counselling and peer networks. The Ministry has urged Education Departments, School Boards, and affiliated authorities to act without delay in implementing these measures. The directives are available on the link: <a href="https://dsel.education.gov.in/sites/default/files/update/ss2607.pdf">https://dsel.education.gov.in/sites/default/files/update/ss2607.pdf</a>

Further, the Ministry of Education on 7<sup>th</sup> August 2025, has directed all States/UTs to ensure the structural safety of school buildings and urgent identification of unsafe and dilapidated school buildings through safety audits, followed by demolition, if required or repair of structurally unsafe structures, and prohibition of use, until certified safe. Authorities are advised to arrange temporary schooling where needed, gainfully use the space created due to demolition, ensure regular monitoring and reporting, and ensure safety/ structural fitness compliance certification for any re-occupancy. States/ UTs are instructed to strictly enforce the above measures and avoid any further injuries and loss of life due to preventable infrastructure failures. The directives are available the link: on https://dsel.education.gov.in/sites/default/files/update/ss07008.pdf

As informed by Govt. of Rajasthan, a comprehensive survey to assess the condition of government school buildings across Rajasthan has been undertaken after the accident for all Govt. Schools. District level committees under chairmanship of Superintending Engineer, Public Works Department of concerned district are constituted to inspect all under construction/ recently completed school buildings under comprehensive inspection campaign & submit report regarding quality of repair/construction works.

Samagra Shiksha Scheme supports creation of infrastructure and basic facilities for students in Government Schools. The requirement of infrastructural facilities in schools are worked out every year by the respective State/Union Territory including rural areas depending on their need and priority and reflected in their Annual Work Plan and Budget (AWP&B). These plans are then appraised and approved/estimated by Project Approval Board (PAB) in consultation with the States and Union Territories as per the programmatic and financial norms of the scheme, physical and financial progress of works sanctioned earlier and availability of budgetary resources.